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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 180 of 2017 in C.P. No. 43/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Vadilal Marketing Pvt Ltd.
V/s.
Vadilal Enterprises Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Parth Contractor	Adv.	Org. Resp. No. 2, 4, 5	[Signature]
2.	Resp Raheel Patel	Advocate	Respondent	[Signature]
	PAVAN S. GODIAWALA	Advocate	Respondents	[Signature]
	SANDEEP SINGHI			

ORDER

Learned Advocate Mr. Raheel Patel present for Original Respondent. Learned Advocate Mr. Parth Contractor present for Original Respondents no. 2, 4 and 5. Learned Advocate Mr. Sandeep Singhi present for Original Respondents. Learned Advocate Mr. Pavan Godiawala present for Original Respondents.

At request of Learned Counsel for Applicant, list the matter on 19.07.2017.

[Signature] 11.7.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of July, 2017.